

Corporate Insolvency Resolution Process

Regulation 36 (2) (d):- List of creditors containing the names of creditors, the amounts claimed by them, the amount of their claims admitted and the security interest, if any, in respect of such claims - as on 31st October, 2022

Unsecured Financial Creditors (other than Financial creditors belonging to any class of creditors)							
S.No.	Name	Claimed by the Applicant			Admitted by the IRP		
		Principal Amount	Interest Amount	Total Amount	Principal Amount	Interest Amount	Total Amount
1	BDR Finvest Pvt.Ltd.	16,74,25,854	-	16,74,25,854	16,39,40,840	-	16,39,40,840
2	Shobha Garg	19,00,000	16,00,000	35,00,000	19,00,000	16,00,000	35,00,000
3	Jatinder Aneja	9,72,22,092		9,72,22,092	77,50,000		77,50,000
4	Ravindra Sharma C/o Rao	15,00,000		15,00,000	15,00,000		15,00,000
	Total	26,80,47,946	16,00,000	26,96,47,946	17,50,90,840	16,00,000	17,66,90,840